

TION AND BROADCASTING be pleased to state :

(a) whether the legal aid given to poor is telecast on television or broadcast on the radio; if so, the details thereof;

(b) whether the poor people in the country are unaware about the legal aid provided to them by Government;

(c) whether Maharashtra Government have requested the Centre to announce such schemes through mass-media; and

(d) if so, reaction of the Central Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) From time to time, the Media broadcast/telecast programmes conveying information on free legal aid to the listeners and viewers in general programmes as well as in programmes directed to special audience groups.

(b) There is no reason to believe so.

(c) No such request has been received.

(d) The Media is even now broadcasting/telecasting suitable programmes.

[*Translation*]

**Fire Accident in Akashwani Bhawan,
New Delhi**

5288. **SHRI SARFARAZ AHMAD :** Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state :

(a) whether there had been a fire accident in Akashwani Bhawan, New Delhi in January, 1985 and if so, the total loss suffered therein;

(b) whether proper fire fighting arrangements have been made in all Akashwani and Doordarshan Kendras after this accident; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) Yes, Sir. There was an incident of a minor fire in one of the rooms in Akashwani Bhawan on 7.1.85. Some old records of not great value were partially burnt.

(b) Adequate fire fighting equipment has always been available at all AIR Stations and Doordarshan Kendras. Equipment at Akashwani Bhawan has, however, been further augmented.

(c) Does not arise.

[*English*]

**Programmes Sponsored by Doordarshan,
Srinagar**

5289. **PROF. SAIFUDDIN SOZ :** Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state :

(a) the number of programmes sponsored by the Doordarshan, Srinagar during the months of January, February and March, 1985;

(b) number of participants with their names and parentage; and

(c) the mode of selection of participants ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) and (b). Information regarding the number of programmes produced and telecast by Doordarshan Kendra, Srinagar during January, February and March, 1985 in which outsiders participated and the names of such persons, is being collected and will be laid on the Table of the House. Doordarshan, however, does not maintain the details of percentage of outside participants.